	(Fi	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	3773	7891839771	3659	6071859131	41.23		55534324	2025358417	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	12158245185.00	1	8370662443.00	56.85		3787582742.00		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	252094747.00	1	252094747	1.71				<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	104047256.00	1	30588523	0.21			73458733.00	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
	Total	3778	20406226959	3662	14725204844	100.00		3843117066	2098817150	